

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:437  
ANSWERED ON:14.08.2007  
VIOLATION OF NATIONAL EMBLEM  
Botcha Lakshmi Smt. Jhansi

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether the Government has received any complaints from Members of Parliament for Violation of National Emblem (Prevention of Misus

(e) Act, 1950 and Foreign Constitution Regulation Act, 1976 against some private educational institutes in Delhi; and

(b) if so, the details of complaints and action taken by the Government against such institutes for violation of the said Act?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI V. RADHIKA SELVI)

(a) to (d): Statement is laid on the table of the House.